WARDHA

- 132. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:
- (a) whether it is a fact that the plans for the Heavy Plates and Vessels Project at Wardha in Vidarbha have been finalised;
- (b) if so, what will be the production capacity of the Plant; and
- (c) when the construction work of the Plant will start?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. Subramaniam): (a) No, Sir. As the House is aware, the integrated project of heavy plates & vessels and structurals proposed to be set up at Wardha could not be implemented as owing originally contemplated to Conse foreign exchange difficulties. quently, a re-phasing and re-orientauon ol the project has become neces sary. The matter is under considera tion.

(b) and (c) Do not arise, at present.

SUPPLY OP OIL EXPLORATION AND PRODUCTION EQUIPMENT FORM U.S.S.R.

- ~133. SHRI R. K. BHUWALKA: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether a contract has been signed between the Oil and Natural Gas Commissoin and the "Techno-export" Supply Organisation of the U.S.S.R., for the supply of oil exploration and production equipment and material;
- (b) if so, what are the full details regarding the cost of the equipment and the items to be supplied; and
- (c) the place where Government intend to instal the same?

THE MINISTER OF STATE IN THE OF PETROLEUM MINISTRY CHEMICALS (SHRI O. V. ALACESAN; : (a)

to Questions

- (b) The contract covers drilling rigs, additional drilling, production, transportation, geophysical and geological equipment valued at Hs. 7⁷8* crores.
- (c) The equipment will be used in different areas depending upon exploration production activities.

EXTENSION OF CORRESPONDENCE COURSE BY DELHI UNIVERSITY TO INDIANS ABROAD

- 134. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:
- (a) whether the Delhi University proposes to extend its Correspondence Degree Course to Indians settled abroad; and
- (b) if so, what would "be the nature of the Scheme and when it would be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR); (a) No. Sir.

(b) Does not arise.

SEJARATION OF THE JUDICIARY FROM THE EXECUTIVE IN DELHI

- 135. SHRI R. S: KHANDEKAR: Will the Minister of Home Affairs be pleased to state:
- (a) whether the Judiciary has been separated from the Executive in the Union Territory of Delhi; and
- (b) if not, when it is likely to be separated?

THE MINISTER OF STATE M THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) The Judiciary has been separated from the Executive in the Union Territory of Delhi to the ex-